## BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE:DEPARTMENT OF LEGAL AFFAIRS
Room No. 408, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

| Appea | NIO | 72 | ()E | 1201 | 7 1 | ~ |
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Dated: 22.03.2012

IN THE MATTER OF:

Shri Safal Paul, 43, Mahua Road, PO: Tatanagar, Jamshedpur-2, Distt. East Singhbhum, Jharkhand-831002.

Appellant

Versus

Central Public Information Officer, Ministry of Law & Justice, Department of Legal Affairs, Shastri Bhavan, New Delhi.

Respondent

## DATE: TWENTY SECOND MARCH TWO THOUSAND AND TWELVE

## ORDER

## 22.03.2012

This appeal was taken up for hearing today.

- The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, CAPIO/US and Shri Dayasagar, UDC, Notary Cell were present.
- 3. The Appellant-Applicant filed an application dated 29/12/2011 seeking information on 7 points relating to Notary and the Respondent-CPIO, vide his letter dated 27/01/2012 furnished the information sought by the Appellant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 21.02.2012 received on 29.02.2012.
- 4. From the perusal of records placed before me and also the comments furnished by the Respondent-CPIO, I am of the opinion that the information sought has already furnished by the Respondent-CPIO. In view of the same, the appeal deserves to be dismissed.
- 5. The appeal dismissed.
- 6. In case, the Appellant is not satisfied/convinced with this Order, he may file 2<sup>nd</sup> Appeal before the Hon'ble CIC, 2<sup>nd</sup> Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

(R. RAGUPATHI)
Additional Secretary & Appellate Authority

Copy to:

Shri Safal Paul, 43, Mahua Rd, PO: Tatanagar, Jamshedpur-2, Jharkhand-831002 (By Speed Post)
 Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.

Shri Jagdish Kurmar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.

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